

NINTH REPORT  
(SECOND LOK SABHA)

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The Business Advisory Committee held a sitting on Saturday, the 7th September, 1957.

2. The Committee recommended the allocation of time to the following items of Government legislative and other business as shown against each item :—

- (1) The Delhi Municipal Corporation Bill, 1957 (for reference to Joint Committee) 5 hours.
- (2) The Delhi Development Bill, 1957 (for reference to Joint Committee). . . . . 3 hours (with discretion to the Chair to increase the time by half-an-hour, if he considers it necessary).
- (3) The Forward Contracts (Regulation) Amendment Bill, 1957 . . . . . 1½ hours.
- (4) Discussion on Food Situation . . . . . 2½ hours.

3. The Committee re-examined the time allotted to the Life Insurance Corporation (Second Amendment) Bill, 1957 *vide* the Eighth Report of the Business Advisory Committee and recommend that the time already allotted to this Bill may be increased from 2 hours to 3 hours.

4. The Committee further recommend that 1 hour may be allotted to the discussion regarding the crashing of a Dakota aircraft of the Indamer Company in NEFA area on the 20th August, 1957.

5. The Committee also recommend that the House may sit upto 6-30 P.M. from the 9th September, 1957 till the end of the current Session.

NEW DELHI ;  
The 7th September, 1957.

M. ANANTHASAYANAM AYYANGAR,  
*Speaker.*